10 lack of resources in the shape of coaches, diesel engines.

(c) Assam Mail is well patronised at present on the present route and hence its diversion would not be desirable.

M.V. Laccadives

511. SHRI KISHOR, MEHTA: SHRI DHARAM CHANDER PR ASH AN T.SHRI SURESH KALMADI:

Will the Minister of TRANSPORT be pleased to state:

- (a) whether it is a fact that the ship M. V. Laccadives has been berthing in the Cochin Port since January, 1983: and
- (b) if so, what are the reasons theie-for and what are the Government's pians in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) Yes, Sir. M.V. Laccadives was lying in the Cochin Port from 29 January, 1983 10 27 October, 1985.

(b) The vessel, belonging to the Home Ministry, was awaiting disposal. The vessel has been sold for scrap through the Shipping Corporation of India with delivery at Bombay.

Air Services to Pun*

512. SHRI KISHOR MEHTA:

SHRI DHARAM CHANDER PRASHANT:

SHRI SURESH KALMADI:

Will the Minister of TRANSPORT be pleased to state:

- (a) how many air services have been introduced linking Pune during the last three years; and
- (b) what improvements in airport terminal building have been carried outjpro-

posed to be carried out to meet the in-I creasing traffic?

THE MINISTER OF STATE IN TH* DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Drain* the last three years the following new services to and from Puue have been started:

- -A daily B-737 tervics on the Delhi Pune-Bangalore route by Indian Air
- -An HS-748 service thrice a week on the Bombay-Punc-Hyderabad Indian Airlines.
- · A doriryer service on Bombay, pune Indore route thrice a wees by Vayu-
- (b) The Civil Aviation Department baplans to carry out extensionslmodificationi of the terminal building, car parking area, approach road etc. at Pune airport luring the current plan period, at an esti-iiKi'ed cost of Rs. 40 lakhs.

Trained Navigation Engineers

- 513. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of TRANSPORT be pleased to state:
- (a) the estimated number of qualified navigation engineers who are unemployed and since when they are unemployed;
- (b) the steps Government have taken or propose to take in the matter of their employment; and
- (e) whether there is any proposal restricting future recruitment of cadets in Rajaa-dra and Lai Bahadur' Shastri National College?

THE MINISTER OF STATE IN THE • DEPARTMENT OF SURFACE TRANS-. PORT .(SHRI RAJESH PILOT) : (a) The estimated number of unemployed navigating officers holding certificate of competency as second mates on foreign going ships is 250. The period of unemployment is two years and under.

171

- (b) There is a recession in the shipping world but efforts are continuing to find employment for them.
- (c) The annual intake on T. S. Rajen-dra has been drastically reduced to 40 from 1985 onwards. The Lai Bahadur Shastri Nautical and Engineering College is a post-sea training institution and hence 'here is no question of reducing the intake there.
- 514. [Transferred to the 26th Novem ber, 1985.]

National Penults

- 515. SHRI CHIMANBHAI MEHTA: Will the Minister of TRANSPORT be pleased to state:
- (a) whether it is a fact that new national permits for truck_s have been issued in Gujarat during the period from Is' January, 1984 to 30rh October, 1985;
- (b) if so, what is the unmber of such permits and what are the details of na-tional permits issued in other parts of the country;
- (c) what is the criterion adopted and what are the relevant rule_s and regulations for the issue of national permits;

- (d) what is the target fixed for issue of national permits during the period from 1st December, 1985 to 31st December 1986 for Gujarat and other State_s of the country; and
- (e) how many applications have been received for issue of national permits in different States and how many have since been disposed of?

THE MINISTER OF STATE IN THE OF DEPARTMENT SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (d) A statement showing the number of National Permits for public carriers so far issued by various State Transport Authorities including Gujarat as per information availabie is annexed. (See below.) Issuance of these permits is not on annual basis. The permits are is sued by the State Transport Authorities in accordance with r>he procedure laid down in Sec. 63(11) to 63(15) of the Motor Vehicles Act, 1939 and the National Permit Rules, 1975.

(e) The information is being collected from the State Governments.

Statement

Details of the allocation made by the Central Government and the allotment made by the State Governments so far, in respect of National Permits for Public Carriers under Section 63 (11), as on 31st October, 1985

Sl.									Total number of Nationa! Permits allocated	Total number of National Permit issued	•
1	Andhra Prac	lesh			,				1650	1350	-
2	Assam .								1650	900	
3	Bihar .					,			1650	1237	
4	Gujarat .		-		,	* 1			1650	1072	
5	Haryana .					•		•	1500	1055	
6	Himachal Pr	rades	h			•			1200	585	
. 7	Jammu and	Kas	hmir	٠.		•	٠		1200	786	
8	Karnataka								1500	1467	
9	Kerala .								1500	1257	